

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 10/06/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER :

CP/35/2017

NAME OF THE PETITIONER(S) :

RADHAKRISHNAN SATHURAPPAN

NAME OF THE RESPONDENT(S) :

EZON ENERGY SOLUTIONS PVT LTD

UNDER SECTION :

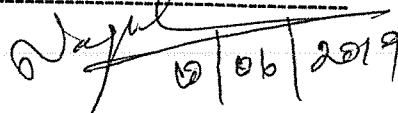
241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) N. P. Nagalakshmi	EZON R-MS	 10/06/2019
2) Grenicon Associates	For Petitioner	S. J. M. 10/06/2019

ORDER

Counsels for both the parties are present. The matter is adjourned. Put up on 19.07.2019 at 10.30 A.M.

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)